

HIGH COURT OF CHHATTISGARH AT BILASPUR

ORDER

No. 12 /Comp./2016

Bilaspur, dated 07 April, 2016

WHEREAS a Departmental Enquiry is contemplated against Shri Ashwani Kumar Chaturvedi, III Civil Judge Class-I and Additional Chief Judicial Magistrate, Raipur for his grave misconduct.

AND WHEREAS serious nature of act of misconduct warrants his suspension from service.

Therefore, in exercise of the powers conferred on the High Court as Disciplinary Authority under sub-rule (1) of Rule 9 of the Chhattisgarh Civil Services (Classification, Control and Appeal) Rules, 1966, the High Court hereby places Shri Ashwani Kumar Chaturvedi, III Civil Judge Class-I and Additional Chief Judicial Magistrate, Raipur under suspension with immediate effect in contemplation of the Departmental Enquiry. During period of suspension or until further orders the Head Quarter of Shri Ashwani Kumar Chaturvedi shall be at Raipur. The subsistence allowance shall be paid to him as per rules.

BY ORDER OF THE HIGH COURT

Sd/-
(Rajani Dubey)
I/c Registrar (I & E)

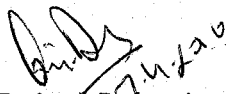
Endt. No. 2932 /Comp./2016

Bilaspur, dated 07 April, 2016

Copy forwarded to: -

1. Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for kind information of His Lordship.
2. Private Secretary to Hon'ble Shri Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur for kind information of His Lordship.
3. Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for kind information of His Lordship.
4. Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for kind information of His Lordship.
5. Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for kind information of His Lordship.
6. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for kind information of His Lordship.
7. Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for kind information of His Lordship.

8. Private Secretary to Hon'ble Shri Justice Inder Singh Uboweja, High Court of Chhattisgarh, Bilaspur for kind information of His Lordship
9. Private Secretary to Hon'ble Shri Justice Chandra Bhushan Bajpai, High Court of Chhattisgarh, Bilaspur for kind information of His Lordship
10. Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
11. Steno to Registrar (Vigilance), High Court of Chhattisgarh, Bilaspur for information.
12. Incharge (S & A) Cell, High Court of Chhattisgarh, Bilaspur for information.
13. Steno to Registrar (Judicial), High Court of Chhattisgarh, Bilaspur for information.
14. P.A. to C.P.C. E-Committee, High Court of Chhattisgarh, Bilaspur for information.
15. Director, CSJA, High Court of Chhattisgarh, Bilaspur for information.
16. Principal Secretary, Government of Chhattisgarh, Law and Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur, Raipur (Chhattisgarh) for information and necessary action.
17. Shri Ashwani Kumar Chaturvedi, III Civil Judge Class-I and Additional Chief Judicial Magistrate, Raipur for information and compliance. He is directed to hand over charge immediately and a copy of his handing over charge report may be sent to this Registry.
18. District and Session Judge, Raipur for information and necessary action. He is directed to ensure that Shri Ashwani Kumar Chaturvedi hands over the charge of his present post immediately.
19. District and Sessions Judge, Balod/ Baloda Bazar/ Bastar at Jagdalpur/ Bemetara/ Bilaspur/ Dhamtari/ Durg/ Dakshin Bastar at Dantewara/ Jashpur/ Kabirdham (Kawardha)/ Korba/ Kondagaon/ Raigarh/ Rajnandgaon/ Surguja at Ambikapur/ Surajpur/ Mahasamund/ Uttar Bastar Kanker/ Koriya at Baikunthpur/ Janjgir-Champa for information.
20. P.A. to Additional Registrar (Judicial/ Administration/ D.E. & E/ Checker/ Ministerial), High Court of Chhattisgarh, Bilaspur for information.
21. Additional Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information.
22. Deputy Registrar (Judicial/Works/Vigilance/D.E./Est.), High Court of Chhattisgarh, Bilaspur for information.
23. Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
24. Assistant Registrar (Budget/ Confidential), High Court of Chhattisgarh, Bilaspur for information.
25. In-charge, NIC, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
26. Section Officer/Incharge/ Accounts/ Budget/ Checker/ Complaint/ Criminal/ Civil/ Confidential/ District Establishment/ Establishment/ Library/ Pension/ Protocol/ Record Room (Admn.)/ Works/ Writ/ Central Filing, High Court of Chhattisgarh, Bilaspur for information and necessary action.
27. Accountant General, Zero Point, Baloda Bazar Road, Raipur for information.
28. Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.


 (Rajani Dubey)
 I/c Registrar (I & E)